

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH

Original Application No. 180/00174/2019

Wednesday, this the 13th day of March, 2019

CORAM:

Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member
Hon'ble Mr. Ashish Kalia, Judicial Member

Anandhu Nanoo Udayanan
 Sorting Assistant, Tiruvalla SRO
 RMS T.V Division
 Udhayamangalam
 Vrindavan Gardens
 Ayiroopara P.O
 Thiruvananthapuram – 695 584

..... **Applicant**

(By Advocate : Mr.B.S.Syamanthak)

V e r s u s

1. Union of India
 Represented by its Secretary to the
 Department of Post
 Government of India
 New Delhi – 110 001
2. Chief Post Master General
 Kerala Circle
 Thiruvananthapuram – 695 033
3. Senior Superintendent
 RMS 'TV' Division
 Thiruvananthapuram 695 036
4. Ardra A.S
 Kanavu Arathil House
 Azhinhilam P.O
 Kozhikode – 673 632

..... **Respondents**

(By Advocate : Mr.N.Anilkumar,SCGSC for R 1-3)

This application having been heard on 13.03.2019 the Tribunal on the

same day delivered the following:

O R D E R (ORAL)

Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member –

Original Application No.180/00174/2019 is filed by Mr.Anandhu Nanoo Udayanan, Sorting Assistant of RMS 'TV' Division who joined service on 22.10.2018. His grievance is that he had opted for the position of Postal Assistant in Circle office/Regional office, but this preference was ignored and he was posted as Sorting Assistant in Railway Mail Service. He made representation as per Annexure A-5 seeking a posting as Postal Assistant in Circle office/Regional office. This was negatived.

2. We see no reason to interfere in this case. If there are very compelling factors which do not permit him to continue in the present posting, he may approach the authority concerned. The Original Application stands dismissed. No costs.

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(E.K. BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

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List of Annexures

Annexure A-1 - A true copy of the notification issued by the Staff Selection Commission

Annexure A-2 - A true copy of the communication issued by the Assistant Director (Estt & Rect) under the 2nd respondent dated 16.7.2017

Annexure A-3 - A true copy of the option letter dated 18.7.2018

Annexure A-4 - A true copy of the provisional appointment letter dated 5.10.2018

Annexure A-5 - A true copy of the representation submitted by the applicant dated 29.11.2018 before the 2nd respondent

Annexure A-6 - A true copy of the order dated 28.12.2018, No.B2/22/15

Annexure A-7 - A true copy of the final list

Annexure A-8 - A true copy of the application dated 5.9.2018

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